

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Review application No. of 2005

(In OA No.179/2002 and connected OAs)

This, the 24th day of February, 2005

Ashok Choudhary and others

Applicants

VERSUS

1. The General Manager,
Western Railway, Churchgate,
Mumbai – 20.
2. The Divisional Rail Manager,
Western Railway, Do-Batti,
Ratlam.

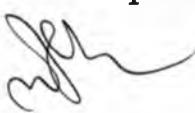
Respondents

O R D E R (in circulation)

By M.P. Singh, Vice Chairman -

This review application has been filed to review the order passed by the Tribunal on 20.7.2004 in OA No.522/03 and connected OA.

2. In the present RA, no clerical error or glaring mistake has been pointed out by the applicant. It is the settled legal position that the review proceedings are to be strictly confined to ambit and scope of Order 47 Rule 1 of CPC. In exercise of the jurisdiction under Order 47 Rule 1 of CPC it is not permissible for an erroneous decision to be reheard and corrected. A review petition, it must be remembered has a limited purpose and cannot be



allowed to be an appeal in disguise (see *parson devi Vs. Sumitri Devi and others*, JT 1997(8) SC 480).

3. In view of the foregoing, we do not find any merit in this RA, which is accordingly rejected at the circulation stage itself.

(Madan Mohan)
Judicial Member


(M.P.Singh)
Vice Chairman

1886
on 1-3-05
B

कृष्णगढ़ रोड़ वडा १०, जबलपुर
पर्सनल एवं एकाउंटिंग ऑफिस, जबलपुर
(१) एम्प्लियूमेंट एवं एकाउंटिंग ऑफिस, जबलपुर
कंपनी का उत्तराधिकारी
(२) एम्प्लियूमेंट एवं एकाउंटिंग ऑफिस, जबलपुर
कंपनी का उत्तराधिकारी
(३) एम्प्लियूमेंट एवं एकाउंटिंग ऑफिस, जबलपुर
(४) एम्प्लियूमेंट एवं एकाउंटिंग ऑफिस, जबलपुर
कंपनी का उत्तराधिकारी
संक्षेप में वार्ताकारी कार्यालय है।
८/३१ दिनरात्रि